

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **18.02.2025** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 64/2025 Delay in refiling IA No. 215/2025 For Condone Delay IA No. 234/2025 For Stay IA No. 235/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kaneikal Chandrasekhar Liquidator of Southern Batteries Pvt. Ltd.	Mr. P Raj Kumar Jhabakh	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 73/2025 To dispense with IA No. 230/2025 For condone Delay IA No. 231/2025  <b>(With defects)</b>	Government of Tamil Nadu, Commercial Taxes and Registration Department Vs CA Mahalingam Suresh Kumar, Official Liquidator of Jaimurugan Textiles Ltd.	Mr. B Vijay	
3.	Comp App (AT) (CH) (Ins) No. 75/2025  <b>(With defects)</b>	Immaneni Eswara Rao Erst. RP of Apex Meadows Pvt. Ltd. Vs Baisetty Ajay Kumar & Anr.  <b>WITH</b>	Mr. Y Suryanarayana	
4.	Comp App (AT) (CH) (Ins) No. 76/2025  <b>(With defects)</b>	Immaneni Eswara Rao Vs Baisetty Ajaykumar & Anr.	Mr. Y Suryanarayana	
5.	Comp App (AT) (CH) (Ins) No. 79/2025 For Stay IA No. 235/2025 <b>(With defects)</b>	Vipin Kumar Sharma Vs Sunit Suri & 6 Ors.	Mr. Kirit S Javali	

6.	Comp App (AT) (CH) (Ins) No. 82/2025 For Condone Delay IA No. 237/2025 For Additional docs. IA No. 238/2025  <b>(With defects)</b>	State Bank of India Vs Umesh Purshottam Jethwani & Anr.	Mr. VVSN Raju	
7.	Comp App (AT) (CH) (Ins) No. 85/2025 For Condone Delay IA No. 242/2025 For Stay IA No. 243/2025 Delay in refiling IA No. 244/2025 For Exemption IA No. 245/2025  <b>(With defects)</b>	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt. Ltd.	Ms. Almira Lasrado	
8.	Comp App (AT) (CH) (Ins) No. 86/2025 For Direction IA No. 246/2025 For Condone Delay IA No. 247/2025  <b>(With defects)</b>	GK Ispat Pvt. Ltd. Vs Pankaj Srivastava, RP of Katerra India Pvt. Ltd.	Mr. Pranav Gopalakrishnan	
9.	Comp App (AT) (CH) No. 18/2025 For Condone Delay IA No. 239/2025  <b>(With defects)</b>	Mobiotics IT Solution Pvt. Ltd. Vs Anuraj Ennai & Anr.	Mr. Brilian Marak	
10.	Restoration (AT) No. 03/2025 in Comp App (AT) (CH) (Ins) No. 68/2023  <b>(With defects)</b>	Kamal Babbar Vs KN Rajkumar & 10 Ors.	Ms. Rubina Q	

#### For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.  <b>WITH</b>	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
12.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Ltd. (Corporate Debtor) & 2 Ors.  <b>WITH</b>	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3

13.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 For Clarification IA No. 1170/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. <b>WITH</b>	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
14.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. <b>WITH</b>	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
15.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1
16.	IA No. 1579/2020 (To implead) in TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020 For Exemption IA No. 1269/2020 For Stay IA No. 1268/2020 & 981/2023	Shakambri Traders Vs Venkataramana Rao Nagarajan Liquidator of Ashok Magnetics Ltd. & Anr.	Mr. SK Goel	Mr.R Subramanian R1 Mr. Rajesh Bohra R2
17.	IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt. Ltd.	Ms. Abitha Banu	Mr. Pradeep Joy
18.	IA No. 91/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation. Pvt. Ltd. Vs Tamil Nadu Generation and Distribution Corporation Ltd.	Mr. AR Ramanathan	Mr. ST Raja

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Vs Rajashree Santhanam Liquidator, Anandaram Developers Pvt. Ltd. <b>WITH</b>	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

20.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
21.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
22.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veeraj & B Venkateswara Rao Vs Gayatri Projects Ltd. & Anr.	Mr. VVSN Raju	Mr. VK Sajith- R2
23.	Comp App (AT) (CH) (Ins) No. 382/2024 For Stay IA No. 1043/2024 To Adv. Hg. IA No. 1102/2024	State Bank of India Stressed Assets Management Branch II Vs Vamana Bhagya Pvt. Ltd. & 2 Ors.	Mr. B Dhanaraj	Mr. D Narendar Naik Mr.V Adhivarahan-R2
24.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional	Mr. Vishnu	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
26.	Comp App (AT) (CH) No. 117/2022 For Stay IA No. 1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
27.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
28.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftakaruddin & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

29.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
30.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
31.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. <b>WITH</b>	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
32.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
33.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Mr. Kiran Kumar Kondaparthi Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneeyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
34.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. <b>WITH</b>	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
35.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors <b>WITH</b>	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya a Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
36.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors <b>WITH</b>	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10

37.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors.  <b>WITH</b>	Mr. Surya Teja SS Nalla	Mr.AR Ramanathan R1 Mr. Bhagavat KrishnanR3, R5 & R6 Mr. Ashwin ShanbhagR7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
38.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan R5 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
39.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	
40.	TA (AT) No. 76/2021 (CA (AT) No. 122/2018)	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. <b>WITH</b>	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
41.	TA (AT) 77/2021 (CA (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. <b>WITH</b>	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
42.	TA (AT) No. 78/2021 (CA (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5-R10
43.	TA (AT)No. 80/2021 (CA (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan-R2 R3- R5-R10
44.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd.  <b>WITH</b>	Mr. Bhagavath Krishnan	
45.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No.225/2021 For Exemption IA No.226/2021	Power Finance Corporation Ltd & 2 Ors. Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) for Ind – Barath Power (Madras) Ltd. & 13 Ors. <b>WITH</b>	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi PrasadR3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13

46.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No.393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi PrasadR1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
47.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020) For Stay IA No. 313/2020 For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. K Moorthy- R2
48.	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	Mr. G Sriram	Ms. Bhavya Mohan R1
49.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No.263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt. Ltd. & 4 Ors	Mr. Bijoy P Pulipra	Dr. KS Ravichandran R1- R3 Mr. Sankar P Panicker R4, R5
50.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors. Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
51.	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator, Sutanu Sinha Vs Hindustan Copper Ltd.	Mr. K Ravindranath	Mr. Antony R Julian
52.	Comp App (AT) (CH) No. 107/2023 For Urgent Hearing IA No. 1217/2024	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
53.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No.605/2023 For Exemption IA No. 606 & 607/2023	Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors.	Ms. Kinjal Goyal	Mr.Raghuram Cadambi- R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3

**02.00 PM**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Gireesh Kumar Sanghi & Anr. Vs Ravi Sanghi & 6 Ors.  <b>WITH</b>	Ms. Anju Jain	Mr. Sharad Sanghi R5- R7 Mr. Anirudh Wadhwa
55.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)